

(e) whether the Government are aware of the recent study report of the Washington based World Watch Institute regarding a treaty between developed and developing countries for the protection of global environment;

(f) if so, the salient features thereof and the reaction of the Government thereto;

(g) whether the Government are aware of the recent resolution passed by ASEAN regarding global efforts for the prevention of further destruction to environment; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) India will strive to establish a regime for international cooperation for the protection of the environment which takes into account the need for developing countries to achieve the desired pace of development. India will urge provision of adequate, new and additional financial resources and transfer of technology on preferential basis in order to enable developing countries to adopt environment friendly technologies.

(b) to (d). We have advocated the proposal for a planet Protection Fund in the Preparatory Committee of UNCED.

(e) and (f). More than one recent publications of the World Watch Institute deal with arrangements for Protection of Global Environment. Currently Global Conventions are under negotiation on Climate change and Biodiversity. India is actively participating in these negotiations.

(g) Yes Sir.

(h) The details are being collected and will be placed on the table of the House.

[Translation]

### Appointment of Inquiry Commissions

6762. SHRI VISHWANATH SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of Inquiry Commissions appointed by the Union Government to inquire into different cases which are functioning at present;

(b) the dates on which the said Commissions were appointed;

(c) the time by which these Commissions were initially scheduled to submit their reports; and

(d) when these Commissions are now to submit their reports?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

### Land Acquired by ONGC

6763. SHRIMATI DIPIKA H. TOPIWALA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total area of land acquired by the Oil and Natural Gas Commission for its projects in Gujarat, particularly in Baroda, during the last five years;

(b) the number of persons displaced as a result thereof;

(c) the guidelines laid down by the Government for compensation as well as employment of the displaced persons;

(d) the number of displaced persons who have been provided compensation/employment so far; and

(e) the time by which the remaining persons would be provided compensation/employment?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) 1527.24 hectares. Nil in Baroda.

(b) Nil according to ONGC.

(c) Compensation is paid as per rules and regulations.

(d) and (e). Do not arise in view of reply to (b) above.

#### **Gas Terminal at Waghoda**

6764. SHRIMATI DIPIKA H. TOPIWALA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Gas Authority of India Limited propose to install a gas terminal at Waghodia for supplying gas for domestic use in the surrounding areas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) No gas has been allocated for domestic use in this area.

#### **Screening Committee for Freedom Fighters' Pension**

6765. SHRI R. SURENDER REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the criteria being followed which appointing/nominating the Member on the Non-official Screening Committee for sanctioning pension to freedom fighters;

(b) whether the Union Government propose to associate Members of Parliament on the said Committee;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Prominent persons including Members of Parliament having intimate knowledge of the Movement are appointed as Members of the Non-officials Screening Committee for sanctioning pension to the freedom fighters relating to that Movement.

(b) At present no Non-official Screening Committee is functioning. As such, there is no proposal to associate Members of Parliament on the said Committee.

(c) and (d). Does not arise.

#### **Indo-Turkish Talks**

6766. SHRI R. SURENDER REDDY: SHRI RABI RAY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state: